

(b) whether the Government of Madras have made a proposal to the Centre for the digging of a Canal across Rameshwaram to obviate the difficulty; and

(c) if so, whether the proposal has been considered and what would be the outlay needed for the project ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) (i) (c). Ships with a draft of more than 11ft. going from the West Coast of India to East-coast and *vice-versa* have to circumnavigate Ceylon. In 1963 the then Government of Madras submitted a Project Report for connecting the Palk Bay with the Gulf of Mannar by a ship canal. Detailed investigations were initiated in 1965 to arrive at a realistic estimate of the project. A report based on these investigations received in July, 1968 is under examination. The estimated cost of the project according to the report is Rs. 37.5 crores including Rs. 16.5 crores in foreign exchange.

#### Agreement for Credit Facilities for Ship-Building

4655. SHRI D. N. PATODIA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that an agreement has been signed between India and West Germany for credit facilities for building ships in India;

(b) if so, the details of the agreement; and

(c) the extent of utilisation of Bonn credit so far received for the purpose of ship-building in India ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) No, Sir.

(b) and (c). Do not arise.

#### Khosla Commission Report

4656. SHRI D. N. PATODIA :  
SHRI K. M. MADHUKAR :  
SHRI M. L. SONDDHI :  
SHRI RAGHUVIR SINGH  
SHASTRI :  
SHRI RAMAVTAR SHASTRI :  
SHRI R. K. SINHA :

Will the Minister of HOME AFFAIRS be pleased to state ;

(a) whether it is a fact that the Khosla Commission in its report has pointed out manifold shortcomings prevailing in the Delhi Police ?

(b) if so, what steps have been taken to ensure that these shortcomings are removed; and

(c) whether any watchdog body is proposed to see that the steps for implementation of the recommendations or for the removal of the shortcomings pointed out in the Commission's report are not delayed ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) A report of the Delhi Police Commission has already been laid on the Table of the House.

(b) The majority of the recommendations made by the Delhi Police Commission have been examined by Government and decisions taken. These decisions are being implemented.

(c) There is no such proposal. The implementation of these recommendations are however being reviewed periodically.

#### Grievances of Staff of I. I. T., New Delhi

4657. SHRI S. KUNDU: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to refer to the reply given to Starred Question No. 1087 on the 5th April, 1968 and state :

(a) whether Government have completed the examination of the memorandum and